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INFORMATION

ఆంధ్రప్రదేశ్ రాజపత్రము
THE ANDHRA PRADESH GAZETTE
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No. 2] AMARAVATI, SUNDAY, 17th FEBRUARY 2019.

**ANDHRA PRADESH ACTS, ORDINANCES AND
REGULATIONS Etc.,**

The following Act of the Andhra Pradesh Legislature received the assent of the Governor on the 16th February, 2019 and the said assent is hereby first published on the 17th February, 2019 in the Andhra Pradesh Gazette for general information :-

ACT No. 2 of 2019

**AN ACT FURTHER TO AMEND SRI VENKATESWARA INSTITUTE OF
MEDICAL SCIENCES UNIVERSITY ACT, 1995.**

Be it enacted by the Legislature of the State of Andhra Pradesh in the Seventieth year of the Republic of India, as follows:-

1. (1) This Act may be called Sri Venkateswara Institute of Medical Sciences University (Amendment) Act, 2019.

Short title and commencement.

(2) It shall come into force on such date as the Government may, by notification, appoint.

2. In Sri Venkateswara Institute of Medical Sciences University Act, 1995 in Section 9, for clause (8), the following clause shall be substituted, namely,-

Amendment of section 9. Act No. 12 of 1995.

“(8) the Director, Visakha Institute of Medical Sciences, Visakhapatnam;”.

DUPPALA VENKATARAMANA,
Secretary to Government,
Legal and Legislative Affairs & Justice,
Law Department.